

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI

SUB: Filling up vacancies in the cadre of Civil Judges (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) – **09** vacancies notified on 28.03.2024 and **05** additional vacancies notified on 17.08.2024 – **Publication of list of another eligible officers** – Regarding.

- READ: 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.347-B.Spl., dated 28.03.2024.
3. High Court's Proceedings Roc.No.333/2024-B.Spl., dated 15.05.2024.
4. High Court's Notification No.523-B,Spl., dated 17.08.2024.

ORDER ROC.NO.333/2024-B.SPL., DATED:17.08.2024

In continuation of the High Court's Proceedings 3rd read above, the High Court made the following Order:-

The High Court in its Notification 4th read above, notified five (**05**) additional vacancies in the cadre of Civil Judge (Senior Division) to be filled by promotion from the cadre of Civil Judge (Junior Division) for the year 2024 in addition to nine (**09**) vacancies which were notified vide reference 2nd read above.

Therefore, the following eligible Civil Judges (Junior Division) who have completed 5 years of service as on 31.03.2024 are also in the zone of consideration for promotion as Civil Judge (Senior Division) to fill up total **14** vacancies notified for the year 2024, vide High Court's Notifications 2nd and 4th read above.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	Sri C.Ramana Reddy, Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class-cum-Special Court U/s 280-A of the Income Tax Act, 1969 and U/s 84 of the Black Money and Imposition of Tax Act, 2015, Vijayawada, Krishna District.
2.	Sri G.Ramakrishna, Principal Civil Judge (Junior Division), Nidadavolu, West Godavari District.
3.	Ms. V.Satya Lakshmi Prasanna, Civil Judge (Junior Division) now working as Assistant Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

4.	Sri V.Vijaya Kumar Reddy, Principal Civil Judge (Junior Division), Madanapalle, Chittoor District.
5.	Smt. G.C.Asifa Sulthana, Principal Civil Judge (Junior Division), Rayachoti, Kadapa District.
6.	Sri Shaik Ibrahim Sharief, I Additional Civil Judge (Junior Division), Ongole, Prakasam District.
7.	Smt. Nalabolu Lavanya, Judicial Magistrate of First Class, Special Mobile Court, Nellore.
8.	Smt. N.Sree Lakshmi, Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
9.	Sri A.Krishna Prasad, II Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
10.	Smt. Shaik Rehana, Principal Civil Judge (Junior Division), Chirala, Prakasam District.
11.	Sri R.Ashok Kumar, Civil Judge (Junior Division), Madakasira, Ananthapuramu District.
12.	Smt. N.Reddy Prasanna, VI Additional Civil Judge (Junior Division). Rajamahendravaram, East Godavari District.
13.	Sri M.Siva Kiran,, Civil Judge (Junior Division), Kaikalur, Krishna District.
14.	Sri Mohammad Abutalib Parveez Shaik, Judicial Magistrate of First Class, Special Mobile Court, Eluru, West Godavari District.
15.	Sri A.Thousheed Hussain, Principal Civil Judge (Junior Division), Sattennapalli, Guntur District.


REGISTRAR (VIGILANCE)